

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**IA No. 164 of 2013 in
DFR No. 788 of 2013**

Dated : 23rd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hindustan Petroleum Corporation Ltd. ...Appellant(s)

Versus

**Kerala Electricity Regulatory Commission & Anr. ...Respondent(s)
Counsel for the Appellant(s): Mr. S. Vallinayagam, Proxy Counsel
for Mr. Anand K. Ganesajn**

Counsel for the Respondent(s):

ORDER

As requested by the Learned Proxy Counsel for the Applicant/Appellant, post the matter for hearing the condonation of delay application on **24.05.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member
mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**